

(ख) यदि हां, तो उक्त जापन में दी गई मुख्य मांगें क्या हैं ; और

(ग) उनके बारे में सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राजव मंत्री (श्री लीहार रंजन लस्कर) :

(क) इण्डियन मेडिकल लेबोरेटरी टेक्नोलॉजिस्ट्स एसोसिएशन ने एक जापन प्रस्तुत किया है ।

(ख) इस एसोसिएशन की मुख्य मांग यह है कि मेडिकल टेक्नोलॉजिस्टों की एक भारतीय परिषद की स्थापना की जाये और इसे संसद के एक अधिनियम द्वारा सांविधिक मान्यता प्रदान की जाये ताकि व्यावसायिक स्तरों को वित्ति-मित और बनाये रखा जा सके ।

(ग) प्रस्तावित परिषद के बारे में इण्डियन मेडिकल लेबोरेटरी टेक्नोलॉजिस्ट्स एसोसिएशन से और सूचना मांगी गई है ताकि इस प्रस्ताव की जांच की जा सके ।

Extension of Gol Gumbaz Express upto Bangalore

1518. SHRI K. B. GHOUDHARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal to extend the 'GOL GUMBAZ' Express train upto Bangalore ;

(b) whether Government have any proposal to start a direct train from Guntakal to New Delhi ; and

(c) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIXARJUN) : (a) and (b) No.

(c) Does not arise.

Railway Pensioners

1519. SHRI SUSHIL BHATTACHARYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering to raise pension amount to the railway pensioners ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIXARJUN) : (a) and (b). There is no proposal under consideration at present to further raise pensionary benefits. In regard to grant of pensionary benefits to its employees, the Ministry of Railways are guided by the rules framed by the Ministry of Finance/Ministry of Home Affairs.

All India Route Permits issued to Transporters of Andhra Pradesh

1520. SHRI G. S. REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the total number of all India route permits given to transporters from Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : According to the information furnished by the Government of Andhra Pradesh, the number of vehicles covered by the All India Tourist Permits issued under Section 63(7) of the Motor Vehicles Act, 1939 for Tourist Cabs and Tourist Buses is as under :—

(i) 51 Tourist Cabs and	} As on
(ii) 64 Tourist Buses	

Voluntary Organisation engaged in Community Health Programmes

1521. SHRI G. S. REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) How many voluntary organisations are engaged in the Community Health Programmes recognised by the Government ;

(b) how many of them are run or supported by religious denominational agencies ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND